

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **17.09.2025** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 47/2023	Jose Peter & 10 Ors. Vs Henry James & 10 Ors.	Mr. Ashok Shenoy Mr. Arjun R Naik	Mr. Sharath Chandran- R1 Mr. Philip Mathew-R2
2.	Comp App (AT) (CH) No. 17/2024 For Stay IA No. 293/2024	Madras Race Club Rep by its Secretary Vs R.D. Ramasamy & Anr	Ms. Preeti Mohan	Mr. D Sreenivasan R1 Mr. NR Rajagopalan R2

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in